

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RENAISSANCE INDUS INFRA PVT LTD OPERATING IN COMMERCIAL REAL ESTATE DEVELOPMENT
INDUSTRY AT VILLAGE VASHERE MAHARASHTRA.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Renaissance Indus Infra Pvt Ltd U45400MH2012PTC236737
2.	Address of the registered office	601, 6th Floor, Hubtown Solaris, Sai Wadi, N S Phadke Road, Nr Gokhale Bridge, Andheri [East]. Mumbai 400069.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The company has an ongoing project named ‘‘Renaissance Industrial Smart City’’ at Kalyan Padgha State Highway 222, Village Vashere, Post Amane, Maharashtra 421302.
5.	Installed capacity of main products/ services	The company is operating as a developer of Integrated Warehouses, Industrial Parks, and Townships, therefore not applicable
6.	Quantity and value of main products/ services sold in last financial year	Turnover [As per Audited Financials] FY 2020-21: Rs. 78,27,83,434/- FY 2021-22: Rs. 21,79,63,430/- FY 2022-23: Rs. 122,28,39,400/- Total Area of the project: 298 Acres
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	913, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra. cirp.riipl@gmail.com bk@bhamaconsulting.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	913, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra. cirp.riipl@gmail.com bk@bhamaconsulting.com
10.	Last date for receipt of expression of interest	31 st October, 2024 (Originally: 01 st August, 2023), (1 st Extension: 16 th August, 2023), (2 nd Extension: 27 th September, 2023)
11.	Date of issue of provisional list of prospective resolution applicants	04 th November, 2024 (Originally: 11 th August, 2023), (1 st Extension: 26 th August, 2023), (2 nd Extension: 02 nd October, 2023)
12.	Last date for submission of objections to provisional list	09 th November, 2024 (Originally: 16 th August, 2023), (1 st Extension: 31 st August, 2023), (2 nd Extension: 07 th October, 2023)
13.	Date of issue of final list of prospective resolution applicants	11 th November, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13 th November, 2024
15.	Last date for submission of resolution plans	13 th December, 2024
16.	Process email id to submit EOI	cirp.riipl@gmail.com



Birendra

Birendra Kumar Agrawal
IBBI/IPA-001/IP-P00564/2017-18/11040
For Renaissance Indus Infra Private Limited
1602 Tower A, Runwal Elegante, Lokhandwala Complex,
Andheri West, Mumba 400053, Maharashtra
Date: 16th Oct, 2024
Place: Mumbai